

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI**

Original Application No. 53 of 2024

Shri S P. Surendranath Karthik,
S/o. K R Subramian,
No. 9, Lake View Street,
Iyappa Nagar, Madipakkam,
Chennai 600091

...Applicant

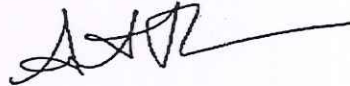
Vs

Block Development Officer,
Thiruvaiyaru
SH 22, Thiruvaiyaru,
Tamil Nadu 613 204 & ors.

....Respondents

INDEX

S.No	Description	Page No.
1.	ADDITIONAL REPORT FILED BY THE FOURTH RESPONDENT TAMIL NADU POLLUTION CONTROL BOARD.	1 - 4



**Filed by
Thiru.S. Sai Sathya Jith,
Advocate, Chennai.**

今日无事，静坐。

下午无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

今日无事，静坐。

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI**

Original Application No. 53 of 2024

Shri S P. Surendranath Karthik,
S/o. K R Subramian,
No. 9, Lake View Street,
Iyappa Nagar, Madipakkam,
Chennai 600091

...Applicant

Vs

1. **Block Development Officer, Thiruvaiyaru**
SH 22, Thiruvaiyaru,
Tamil Nadu 613 204
2. **The Tahsildar, Thiruvaiyaru,**
SH 22, Thiruvaiyaru,
Tamil Nadu 613 204
3. **The Collector of Thanjavur,**
New Collector Office,
AVP Azhagammal Nagar, Thanjavur,
Tamil Nadu – 613 001
4. **The District Environmental Engineer**
Tamil Nadu Pollution Control Board,
Plot No. 23, SIDCO industrial Estate,
Opp. To Uzhavar Chanthai,
Nanjikottai Road, Thanjavur – 613 006
5. **Thiruvaiyaru Town Panchayat,**
173/27, South Street,
Thiruvaiyaru, Tamil Nadu - 613 204.

...Respondents

ADDITIONAL REPORT FILED BY THE FOURTH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, M.Veda, Daughter of Thiru. A.Marx, aged about 38 years, having office at Plot No.23, SIDCO Industrial Estate, Nanjikottai Road, Thanjavur, do hereby solemnly affirm and sincerely state as follows:-

1. I submit that I am working as the District Environmental Engineer, Tamil Nadu Pollution Control Board, Thanjavur and I am filing this additional report and authorized to file this additional report by the Fourth respondent

M. Veda
18.3.25
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
THANJAVUR.

and as such I am well acquainted with the facts of the case from the records available at our office.

2. It is respectfully submitted that the fourth respondent has filed its report on 16.04.2024 and it may be taken as a part and parcel of this OA.
3. It is submitted that based on the order passed by the Hon'ble Tribunal on 04.10.2024, the fourth respondent submits its additional report herein.
4. It is respectfully submitted that the site was inspected by the TNPCB officials on 18.02.2025 and the following observations were made:
 - i. The local body is carrying out Shredding & windrow composting of wet waste in its Solid Waste Management Facility located at S.F. No. 334/1,2,3,5 (Part), Kumbakonam Road, Thriuvaiyaru Taluk, Thanjavur District. The total extent area of the facility is 1.24 Acres.
 - ii. The facility is surrounded by
 - North side – Road
 - West Side – Commercial building, open land
 - East side – Agricultural land
 - South side – Crematorium, River cauvery
 - iii. The local body generates solid waste of about 7.0 T/Day out of which the Quantity of wet waste generated is 3.85 T/Day and dry waste is 2.1 T/day. At present, the Wet waste is processed by Windrow composting. With respect to the Dry waste, Saleable recyclable plastic wastes are sold to recyclers. The Non-recyclable waste is being sent to cement industry for co processing. The local body has made an agreement with M/s. Chettinad Cement Corporation Private Limited for waste disposal from 11.07.2022 to 10.07.2032.
 - iv. The local body has reported that the solid waste is being collected within 15 nos. of wards by door to door collection on daily basis, segregated at source and is brought to the facility. The local body has reported that the door to door to collection is achieved with 100% in all the wards.


 District Environmental Engineer,
 Tamil Nadu Pollution Control Board,
 THANJAVUR.

- v. The local body has installed 1 no. of Vegetable shredder machine, 1 no. of screening and 1 no. plastic baler machine for separation and processing of wastes.
 - vi. The local body has provided leachate collection tank and is reused for composting.
 - vii. The local body has provided bore well in its site to meet its domestic water requirement.
 - viii. The local body has submitted Form-IV in the prescribed format (Copy enclosed).
 - ix. The local body has furnished expenditure of Rs.250.84 lakhs and returns of 6.14 lakhs from the solid waste processing facilities.
 - x. At present, there is no legacy waste found inside the compost yard site. The local body officials reported that Bio mining activity was completed in compost yard site, entire quantity of legacy waste of 17,328 cu.m accumulated in the compost yard was completely processed and 1.45 acres of area of land was reclaimed.
 - xi. Legacy waste was found to be dumped near the grave yard site, which is adjacent to River Cauvery. At present, River cauvery was found to be dry without any water flow and no burning of solid waste in the grave yard dump site was noticed.
 - xii. The legacy waste dumped in the grave yard site which is adjacent to the River Cauvery was quantified as 4813.445 Cu.m for Bio mining and the proposal is under process. (copy of letter addressed to Anna University by the local body enclosed)
5. It is respectfully submitted that the local body M/s. Thiruvaiyaru Solid waste Management Processing Facility, located at S.F. No. 334/1, 2, 3, 5 (Part), Kumbakonam Road, Thriuvaiyaru Taluk, Thanjavur District has obtained Authorization under Solid Waste Management Rules, 2016 for the Solid Waste Management Facility for processing, recycling, treatment and disposal of municipal solid wastes of 5.2 MT/Day vide Proc. No. JCEE/TNPCB/TRY/ F.MSW-040/RS/TNJ/2019 dated: 24/04/2019 valid upto 31/03/2020 and subsequently renewed upto 31/03/2022 vide Boards

P. Veda
18.3.25
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
THANJAVUR.

Proc. No. JCEE/TNPCB/TRY/F.MSW-040/RS/TNJ/2021 Dated:
16.09.2021.

6. It is respectfully submitted that the local body has applied for fresh authorization for treating solid waste of 7.0 MT/day as Town Panchayat vide application no. 64280193 dated 03.01.2025 and the same was returned on 27.02.2025 for want of revised application & documents. Subsequently, the said local body was upgraded as a Municipality in the month of February 2025. Since, it is upgraded a fresh application have to be applied by the Commissioner, Thriuvaiyaru Municipality for treating solid waste Management Facility for processing, recycling, treatment and disposal of municipal solid wastes.

Therefore, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass an order or further other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

M.Veda
18-3-25
District Environmental Engineer
Tamil Nadu Pollution Control Board.
THANJAVUR.

VERIFICATION

I, M.Veda, Daughter of Thiru.A.Marx, aged about 38 years having office at Plot No.23, SIDCO Industrial Estate, Nanjikottai Road, Thanjavur 613006, do hereby submit that the above contents are true to the best of my knowledge and belief.

M.Veda
18-3-25
District Environmental Engineer
Tamil Nadu Pollution Control Board.
THANJAVUR.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI**

Original Application No. 53 of 2024

Shri S P. Surendranath Karthik,
S/o. K R Subramian,
No. 9, Lake View Street,
Iyappa Nagar, Madipakkam,
Chennai 600091

...Applicant

Vs

Block Development Officer,
Thiruvaiyaru
SH 22, Thiruvaiyaru,
Tamil Nadu 613 204 & ors.

....Respondents

**ADDITIONAL REPORT FILED BY
THE FOURTH RESPONDENT TAMIL
NADU POLLUTION CONTROL
BOARD.**

**Advocate for Respondent: TNPCB
Thiru.Sai Sathya Jith,
Advocate, Chennai.**

Date:21.03.2025.

Date of hearing on:12.06.2025

